G.S.R.....(E).–In the notification of the Government of India, Ministry of Finance (Department of Revenue), No. 20/2022-Central Tax, dated the 28th September, 2022, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-Section (i), vide number G.S.R. 735 (E), dated the 28th September, 2022,:–

• at page 5, in line 33, for the figure “2018”, read “2018, with effect from the 1st day of October, 2022”.

[F.No. CBIC-20013/1/2022-GST]

(Rajeev Ranjan)
Under Secretary, Government of India